

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
HYDERABAD**

Sub: High Court for the State of Telangana – e-mail received from the Assistant Director and Seminar Director, Sardar Vallabhbhai Patel National Police Academy, Government of India, Ministry of Home Affairs, Hyderabad – Requested to nominate two Judicial Officers and One Faculty Member from the Judicial Academy for **2 days Online Seminar on 'Speedy Trial & Efficient Prosecution'** scheduled to be held by S.V.P. National Police Academy, Hyderabad from October 08-09, 2020 – As directed – Nomination of Two Judicial Officers - Orders Issued- Reg.

Ref: e-mail Letter No. 11011/54/2020-Trg, dt. 30-09-2020 from Assistant Director and Seminar Director, Sardar Vallabhbhai Patel National Police Academy, Government of India, Ministry of Home Affairs, Hyderabad.

ORDER: ROC.NO.1424/SO/2020, DATED 06.10.2020

The High Court has been pleased to nominate the following officers to participate in the **2 days Online Seminar on 'Speedy Trial & Efficient Prosecution'** scheduled to be held by S.V.P. National Police Academy, Hyderabad from October 08-09, 2020.

- 1) Sri CH.Panchakshari, X Addl. Chief Metropolitan Magistrate, Secunderabad.
- 2) Dr.Sunnam Srinivasa Reddy, I Addl. District and Sessions Judge, Karimnagar.

The copy of the letter of Assistant Director (Law), Seminar Director, SVP National Police Academy, Hyderabad is enclosed herewith.


REGISTRAR GENERAL
6.10.2020

Copy to:

1. The Individual Concerned.
2. The Principal District and Sessions Judge, Karimnagar & Metropolitan Sessions Judge, Hyderabad.

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
HYDERABAD**

Sub: High Court for the State of Telangana – e-mail received from the Assistant Director and Seminar Director, Sardar Vallabhbhai Patel National Police Academy, Government of India, Ministry of Home Affairs, Hyderabad – Requested to nominate two Judicial Officers and One Faculty Member from the Judicial Academy for **2 days Online Seminar on 'Speedy Trial & Efficient Prosecution'** scheduled to be held by S.V.P. National Police Academy, Hyderabad from October 08-09, 2020 – As directed – Nomination of Director, Telangana State Judicial Academy - Orders Issued-Reg.

Ref: e-mail Letter No. 11011/54/2020-Trg, dt. 30-09-2020 from Assistant Director and Seminar Director, Sardar Vallabhbhai Patel National Police Academy, Government of India, Ministry of Home Affairs, Hyderabad.

ORDER: ROC.NO.1424/SO/2020, DATED 06.10.2020

The High Court has been pleased to nominate Mr. S. Sasidhar Reddy Director, Telangana State Judicial Academy, Secunderabad and deputed as Secretary in the Inquiry Commission to participate in the **2 days Online Seminar on 'Speedy Trial & Efficient Prosecution'** scheduled to be held by S.V.P. National Police Academy, Hyderabad from October 08-09, 2020.

The copy of the letter of Assistant Director (Law), Seminar Director, SVP National Police Academy, Hyderabad is enclosed herewith.


REGISTRAR GENERAL 10.2020

Copy to:

1. The Individual Concerned.
2. The Director, Telangana State Judicial Academy, Secunderabad.

By Fax/Mail



SARDAR VALLABHBHAI PATEL NATIONAL POLICE ACADEMY
(Government of India : Ministry of Home Affairs)
Hyderabad - 500 052

No.11011/54/2020-Trg

Dated: 30 September, 2020

To

1. The Registrar General of all State High Courts.
2. The Director's of all State Judicial Academies.



Sub: A 2 Days Online Seminar on 'Speedy Trial & Efficient Prosecution' scheduled to be held by S.V.P. National Police Academy, Hyderabad from October 08-09, 2020-Inviting nominations -reg.

Madam/Sir,

A 2 Days Online Seminar on 'Speedy Trial & Efficient Prosecution' is scheduled to be held by SVP National Academy, Hyderabad from October 08-09, 2020 for the officers of the rank of DSP to Inspector General of Police, Public Prosecutors and Judicial Officers of the rank Chief Judicial Magistrates to Additional District and Session Judges.

3. The objectives of the Seminar are:-

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- i. To discuss the required amendments for making procedural and substantive laws more simpler and speedy justice oriented, especially in the light of suggestions sought by Ministry of Home Affairs, from all the States, regarding amendments in Criminal Statutes.
- ii. To encourage widespread awareness and understanding about the latest processes being incorporated in CIS system, integration of CIS and CCTNS and the latest initiatives being undertaken by E - Committee of Supreme Court.
- iii. To apprise the officers of amendments required in procedural and substantive laws for making trials lesser cumbersome and speedy.
- iv. To sensitize the police officials in understanding the bottlenecks in justice delivery system and how they can be removed by coordinated efforts in areas (a) Service process including the latest digital platforms like WhatsApp, email; (b) Adjournments; (c) Interlocutory orders; and (d) Appearance and examination of witnesses and accused through video conferencing.
- v. To make Legal Aid, Plea Bargaining, Camp Courts, Alternative Dispute Resolutions a reality in criminal justice delivery system.
- vi. Understanding the application of Pre Trial Conference, splitting of trial, stages mandatorily requiring the presence of accused and where it can be dispensed with.
- vii. Discussing the best practices being followed in other States for speedy disposal of cases.

- viii. Learning the effectiveness of usage of provisions regarding withdrawal of cases by prosecution to reduce the pendency.
- ix. At the end of the Seminar all the recommendations would be compiled and submitted to Ministry of Home Affairs with a request to circulate the same to the States for their views for effective implementation.

4. In his last visit to the Academy, Hon'ble Union Home Minister had emphasized on importance of "**Speedy Trial and Efficient Prosecution**", accordingly this course has been organized.

4. The Registrar General of State High Court are requested to nominate **two eligible** officers of the rank of Chief Judicial Magistrates to Additional District and Session Judges and the Director of State Judicial Academy are requested to nominate **one faculty** for the Seminar.

5. The details of the nominated officers may be emailed to Seminar Director :manpreetkaur@svpnpa.gov.in or intimate on Landline No. 040-24234438, Mobile No. 9876361323 and PA to Seminar Director: deepa@svpnpa.gov.in on Landline No. 040-24234484, Mobile No. 7906625425 in the following format:-

S.No.	Name and Designation with batch	Address	Telephone No/Mobile No/Fax No.	Email-id
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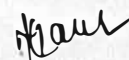
6. It is informed that as per SOP of the Academy, those officers against whom any criminal case, DE/PE etc. is in currency or contemplated are **not eligible** to undergo any training programme/course/seminar/workshop conducted by the Academy. Hence, nominations of eligible officers may only be sent accordingly.

7. Nominated officers are required to participate in the Online Seminar only on receipt of confirmation of nominations from the Academy.

8. **The nominations may kindly be sent latest by 1700 hrs on 5th October, 2020.**

9. This is issued with the approval of the competent authority.

Yours faithfully



(Manpreet Kaur)

Assistant Director (Law) &
Seminar Director

Copy to:

1. The Secretary, Government of India, Ministry of Home Affairs, North Block, New Delhi - 110 001. (PT. section)